

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.12.2024

COURT OF REGISTRAR

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 8846 of 2024 in Comp. App. (AT) No. ___ of 2024	Punjab Terminals Pvt. Ltd. & Ors. Vs. Prudence Maynard & Ors.	Karan Gandhi
<b>2.</b>	I.A. No. 8847 of 2024 in Comp. App. (AT) No. ___ of 2024	Deputy Director of Income Tax Investigation, Delhi Vs. Krrish Reality Ventures Pvt. Ltd. & Anr.	Debesh Panda
<b>3.</b>	I.A. No. 8848 of 2024 in Comp. App. (AT) No. ___ of 2024	Deputy Director of Income Tax Investigation, Delhi Vs. Krrish Reality Ventures Pvt. Ltd. & Anr.	Debesh Panda
<b>4.</b>	I.A. No. 8849 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Pusad Urban Co-Op. Bank Ltd. Vs. Neehal Mahamulala Pathan, IRP Unique Agro Processors India Ltd. & Ors.	Rishabh S. Kheinuka

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By order  
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Assistant Registrar